

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

IA/MA/IBA/TCP/TCA/CP/CA No : MA/892/2019 IN CP/1226/IB/2018  
NAME OF PETITIONER : A Arumugam (RP) M/s RL Logistivs Pvt Ltd  
NAME OF RESPONDENT : VS Enterprises & 1 another  
SECTION : Sec.60(2) of IBC

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **21.04.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS